

National Company Law Tribunal

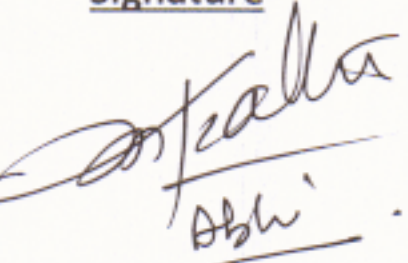
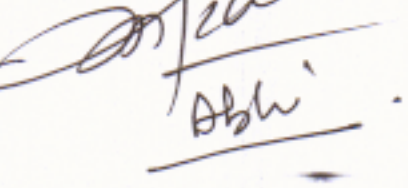
Allahabad Bench

CP NO. (IB) 184/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: Centenary Poly for Pvt Ltd vs Dhanshree Agro

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	S. K. TRIPATHI	Adv	Operational	
<u>2.</u>	Abhishek Mishra		Creditor	

CP No. (IB) 184/ALD/2017

Shri Sunil Tripathi along with Abhishek Mishra for the Financial Creditor. The Present case is filed as a fresh case under section 9 of the I & B Code.

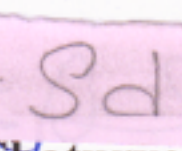
The Registry of this Tribunal is directed to make scrutiny of the petition and to issue a formal notice to the Corporate Debtor company.

The Petitioner is also liberty to serve a copy of this petition by 'Dasti' to Corporate Debtor company.

The matter be listed on 23rd January, 2017.

Date: 18/12/2017

Typed by
Jyoti
(Stenographer)



H.P. Chaturvedi,
Member(Judicial)